

**Promotions in IRCC**

1364. SHRI CHITRASEN SINKU : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the action taken by IRCC on M/o Law, Justice & Company Affairs instruction on "professional misconduct" and officers who have taken loan for DDA house but not submitted documents;

(b) whether a Company Secretary has been promoted/ upgraded by CMD, & IRCC Board upto Secretary & GM(A) without MOST/ D.O.P. approval when IRCC R&P Rules have been approved by MOST & D.O.P; and

(c) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) The details are being collected and will be laid on the Table of the House.

**Bridges on N.Hs in Maharashtra and Gujarat**

1365. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges constructed on the National Highways in Maharashtra and Gujarat during the last three years;

(b) the number of bridges proposed to be constructed during the current year and the details thereof; and

(c) the target proposed to be fixed for the construction of bridges during Ninth Five Year Plan?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Maharashtra - 16 Gujarat - 12

(b) The following bridges are likely to be completed during the current year:

**1. Maharashtra:**

- (i) Major bridge across Godavari river in Km. 415/200 on National Highway -3.
- (ii) Kanhan bridge in Km. 501/600 on National Highway No.6.
- (iii) Major bridge at Sina in Km. 218/200 on National Highway No.3.
- (iv) Bridge at Bordi river in Km. 301/600 on National Highway No.6
- (v) Bridge at Arch river in Km. 87/600 on National Highway No.50.
- (vi) Minor Bridge in Km. 176/600 on National Highway No. 6

**2. Gujarat :**

- (i) Vishmitri bridge at Km. 100 on National Highway No 8.
- (ii) R.O.B. at Kapurat at Km. 123 on National Highway No.8.

(c) 9th Five Year Plan is yet to be formulated.

**Girl Child Protection Scheme**

1366. SHRIMATI SARADA TADIPARTHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government propose to recommend to all the State Governments to launch Girl Child protection scheme on the pattern of the Andhra Pradesh to eliminate prejudice against girl child and to promote education of girls;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) (a) and (b) The Government has requested the State Governments and Union Territory Administrations to consider formulating a specific scheme to raise the status of the girl child based on the experience of such schemes in operation in Haryana, Tamilnadu, Andhra Pradesh etc.

(c) Does not arise.

**Narmada Project**

1367. SHRI DADA BABURAO PARANJPE : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government are aware of the fact that Madhya Pradesh Government have a proposal of involving private sector units in Narmada project works

(b) if so, the reasons therefor;

(c) the private companies likely to be involved; and

(d) the details of terms and conditions evolved?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) Government of Madhya Pradesh has decided to involve private sector in the power component of Indira Sagar (Narmada Sagar) project due to financial constraints of the State Government.

(c) and (d) Government of Madhya Pradesh has invited offer from the private sector to involve them in the power component of Indira Sagar Project following the bid route as per the guidelines and terms and conditions issued by Ministry of Power, Government of India in 1995. Therefore, the names of the private companies cannot be stated.

**Yashpal Committee**

1368. SHRI BHAKTA CHARAN DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the States which are implementing the